

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 341 of 1995.

Friday this the 25th day of October 1996.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. M. Sanal Kumar,
Fitter, Grade III,
Coaching Depot Office,
Southern Railway, Trivandrum.
2. S. Sundaresan Nair, Fitter Grade III,
Coaching Depot Office,
Southern Railway, Trivandrum.
3. A. Shaikmoni, Fitter, Grade III,
Carriage and Wagon Division,
Carriage and Wagon Superintendent's
Office, Southern Railway,
(Trivandrum Division), Nagercoil.
4. K. Mohan Nair, Fitter Grade III,
Carriage and Wagon Division,
Carriage and Wagon Superintendent's
Office, Southern Railway, Quilon.
5. K.C. Sundaresan, Fitter Grade II,
Coaching Depot Office, Southern
Railway, Trivandrum.
6. S. Sarasakumar, Fitter Grade III,
Coaching Depot Office,
Southern Railway, Trivandrum.
7. T.R. Sivarajan, Fitter Grade III,
Coaching Depot Office, Southern
Railway, Trivandrum. .. Applicants

(By Advocate Shri V.R. Ramachandran Nair)

Vs.

1. Union of India represented by the
General Manager, Southern Railway,
Madras.
2. The Divisional Personnel Officer,
Southern Railway, Trivandrum.
3. R. Somarajan Nair, Fitter Grade II,
Office of the Carriage and Wagon
Superintendent's Office, Southern
Railway, Quilon. .. Respondents

(By Advocate Shri Mathews J Nedumpara (for R.1&2)

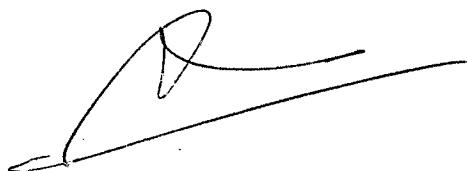
The application having been heard on 25th October 1996, the Tribunal on the same day delivered the following:

ORDER

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for respondents 1 and 2 submits that the impugned order A-6 will be withdrawn and that any action taken in pursuance of the impugned order A-6 will also be reversed. Learned counsel for applicants submits that this would satisfy the prayers in this application. We record the submission and dispose of the application. No costs.

Friday this the 25th day of October 1996.



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

rv25/10

List of Annexure

Annexure A6 : True copy of the order No.V/P 612/IV/C and
W/Vol.4 dated 12-7-1994 issued by the 2nd
respondent revising the seniority.